

F. No. J-11017/5/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 2nd July, 2021

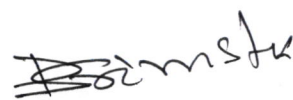
ORDER

The President is pleased to engage **Ms. Ushasri Gavarraju**, Advocate as Central Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Judicature at Hyderabad for the state of Telangana, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Judicature at Hyderabad
for the state of Telangana
CENTRAL GOVERNMENT COUNSEL


Name of Advocate	Contact details	Enrollment number
Ms. Ushasri Gavarraju	Mob: 9643049476 Email: ushasrigavarraju@gmail.com	AP/2682/2017

2. Consequent upon above empanelment the name of Ms. Ushasri Gavarraju, Advocate figuring in this Department's earlier Order No. J-11016/1/2019-Judicial dated 01.02.2019 at serial number 450 in the list of Group 'C' Panel Counsel for the Supreme Court of India, stands deleted.
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
4. Hindi version of this order will follow.


(R. K. Srivastava)
Additional Legal Adviser

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri T. Surya Karan Reddy, Additional Solicitor General of India (Southern Zone).
3. Shri Namavarapu Rajeshwar Rao, Asst. SGI, High Court of Judicature at Hyderabad.
4. The Registrar, High Court of Judicature at Hyderabad for the state of Telangana.
5. Ms. Ushasri Gavarraju, Central Govt. Counsel as above.
6. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial Section)
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